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(M. G. C. GOYAL)

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भारत के राजपत्र के भाग 11 के छाप 3(11) में प्रकाशनार्थ

भारत सरकार

वित्त मंत्रालय (राजस्व विभाग)

नई दिल्ली, दिनांक 5/4/85

शुद्धिपत्र

जायक

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सं० (पत्रासं० 203/183/82-जा०क०नि०-11) : सर्वसाधारण की जानकारी के लिए एतद्वारा अधिसूचित किया जाता है कि वित्त मंत्रालय (राजस्व विभाग) की दिनांक 22-10-1983 की अधिसूचना संख्या 5432 (पत्रासं० 203/183/82-जा०क०नि०-511) की चौथी शक्ति में शब्द "11" शब्दों को "111" पदा जाय ।

मदन गोपाल

(मदन गोपाल चंद गोपाल)

जवर सचिव, भारत सरकार

* शर्मा *